

(b) if so, the shortcomings in the measures adopted so far for checking such unauthorised constructions; and

(c) whether Government propose to take immediate action to remove these shortcomings?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT)** (a) Cases of unauthorised construction have been reported

(b) and (c). Government have asked the local authorities to take stringent measures and plug loopholes in the administration of the relevant laws

**Sale of Land at Exorbitant Rates to the Persons of Low Income Group**

\*117. **SHRI SHIV SAMPATI RAM** Will the Minister of **WORKS AND HOUSING AND SUPPLY AND REHABILITATION** be pleased to state:

(a) whether Government have examined the cases of allotting residential plots of land by the D.D A to low income group people in new residential colonies in Delhi through draw of lots at exorbitant rates,

(b) if so, the decision taken in the matter and whether certain amount of money is proposed to be refunded to those low income group people to whom the plots measuring below 100 square meters have been sold at Rs. 96 per square meter; and

(c) if not, whether Government consider this price of land reasonable?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT)** (a) Rates of plots of different sizes are based on cost structure. The structure is however being reviewed

(b) No, Sir.

(c) In view of (a) does not arise.

**Integrated Rural Development**

\*118. **SHRI C. N. VISVANATHAN:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) the expenditure incurred so far on the scheme of Integrated Rural Development and the concrete results achieved; and

(b) whether the scheme, as worked so far, throws out hopes of more meaningful breakthrough in rural development?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH)** (a) The total expenditure incurred under the Integrated Rural Development programme by the Deptt. of Rural Development so far i.e. 76-77 and 77-78 comes to Rs. 62.81 lakhs

This scheme is being operated only in the district of Chandrapur in Maharashtra and the sanction was issued only towards the end of 1976-77. It is therefore too early to assess the concrete result achieved under this programme

(b) Govt have come to the conclusion that the original Integrated Rural Development programme involving the preparation of Resources Inventories, and Action Plans for the selected districts was a time consuming process and it has been decided not to proceed on these lines. The question of having a revised programme for Rural Development is under consideration

**Third National Sports Festival for Women**

\*119. **SHRI K. RAMAMURTHY:** Will the Minister of **EDUCATION, SOCIAL WELFARE AND CULTURE** be pleased to state:

(a) whether the Third National Sports Festival for Women would be held in 1977, and

(b) the amount allocated for this purpose?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) (a) Yes Sir.

(b) Rs 5.55 lakhs

**World Bank Aid for Fisheries Project in M.P.**

\*120. DR. VASANT KUMAR PANDIT:

SHRI MADHAVRAO SCINDIA.

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether the Government of Madhya Pradesh submitted any fisheries Project to Government of India in 1972 for World Bank's assistance and whether the scheme is still under consideration of the Government of India;

(b) if so, what is the present position of the case, and the efforts made for getting it cleared from the World Bank; and

(c) the reason for delay in arriving at any decision during these six years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) to (c). The Government of Madhya Pradesh had submitted a project on inland fisheries for World Bank assistance in 1972. An expert Team from the Ministry of Agriculture was sent to Madhya Pradesh to survey the areas and submit a report. The World Bank could send an Expert for preliminary identification only in July, 1975. It was suggested that a national programme for fish and aquaculture and inland fisheries development would be more appropriate for posing to the World Bank for assistance rather than the project for one State in isolation. While preparing such a national programme the Government will take into consideration the project submitted by the Government of Madhya Pradesh.

national programme for fish and aquaculture and inland fisheries development would be more appropriate for posing to the World Bank for assistance rather than the project for one State in isolation. While preparing such a national programme the Government will take into consideration the project submitted by the Government of Madhya Pradesh.

**Role of LIC in the Removal of Housing shortage**

1001 SHRI YASHWANT BOROLE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether he has urged the LIC and other financial bodies to play a bigger role in the construction of houses in the country; and

(b) if so, the positive steps taken in this direction to meet massive housing shortage?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) (a) and (b). The Life Insurance Corporation of India is making a significant contribution in the field of housing. As on 31st March, 1977 the L. I. C. contributed a sum of about Rs. 729 crores by way of loans to the State Governments, Apex Co-operative Housing Finance Societies, etc for housing. Further, the L.I.C. has, as on 31st March, 1977 given assistance by way of loans amounting to about Rs. 147 crores under its other schemes, for promoting housing.

Apart from LIC, financial assistance for housing is provided by HUDCO, General Insurance Corporation of India and the Scheduled Commercial Banks.

Recently, a Housing Development Finance Corporation has been set up at Bombay for providing housing finance.